

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1868
ANSWERED ON 11/03/2025**

ALLOCATION OF FUNDS TO KARNATAKA UNDER PMGSY

1868. SHRI YADUVEER WADIYAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds allocated under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise particularly in the State of Karnataka;**
- (b) the status of road connectivity projects in rural areas of Mysuru district, such as Hunsur, Periyapatna and Chamundeshwaritalukas under PMGSY;**
- (c) the steps being taken to ensure the maintenance of rural roads in Kodagu's hilly terrain; and**
- (d) whether the Government has any plan to improve last-mile connectivity to remote villages in Kodagu under PMGSY?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The details of the total Central share of funds released by the Ministry under PMGSY, since inception (as on 06.03.2025), State-wise including Karnataka are given in Annexure-I.

(b): The District wise details of road work sanctioned, completed and the balance work are available at the programme website under PMGSY. The details of website is mentioned below:-

Omms.nic.in → progress monitoring → physical progress → road wise list of projects

(c): Under PMGSY, maintenance of rural roads is the responsibility of the State/ UT Governments. The Ministry had issued guidelines for maintenance of roads constructed under the programme. Under PMGSY, roads are covered under a 5-year maintenance contract to

be entered into along with a construction contract with the same contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. A MoU has been signed with States/UTs to emphasize on maintenance of roads constructed under PMGSY. The Ministry has also implemented e-MARG i.e. software module for maintenance payments to the contractor during the defect liability period. The post five-year construction module of eMARG incorporates initial rehabilitation, renewal, pre-renewal routine maintenance, post-renewal maintenance and emergency repair works, as required. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

In Kodagu district the works which are sanctioned under PMGSY are given below:

PMGSY	Sanctioned		Completed	
	No	Length in kms	No	Length in kms
I	47	169.90	47	169.90
II	8	40.07	8	40.11
III	13	83.84	13	82.95
Total	68	293.81	68	292.96

The State has informed that due maintenance of these roads is being undertaken.

(d): A total of 12 Particularly Vulnerable Tribal Groups (PVTG) habitations in Kodagu District of Karnataka have been sanctioned road connectivity under the Pradhan MantriJanjatiAadivasiNyayaMahaAbhiyan (PM-JANMAN), These roads have been sanctioned for 13.19 Km length at a cost of Rs.11.84 crore. This new initiative aims at providing all-weather connectivity to these areas which will lead to their socio-economic development.

Also, The Union Cabinet on 11th September, 2024 has approved implementation of the Pradhan Mantri Gram Sadak Yojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. PMGSY-IV aims at providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts as per Census 2011. The outlay of this scheme is Rs.70,125 crore. The guidelines have been circulated to all States/ UTs and the Central Government is providing required assistance to the States for submission of proposals under the scheme.

**Annexure referred to in part (a) of Lok Sabha Unstarred Question No.
1868 for 11.03.2025**

**Total Central funds released since inception under PMGSY, State-
wise**

(₹ in crore)

S.N.	State	Central Release
1	Andaman & Nicobar	38.66
2	Andhra Pradesh	6699.59
3	Arunachal Pradesh	9453.91
4	Assam	19672.44
5	Bihar	26533.72
6	Chattisgarh	12566.37
7	Goa	10.15
8	Gujarat	3844.18
9	Haryana	2513.05
10	Himachal Pradesh	7672.98
11	Jammu & Kashmir	12467.19
12	Jharkhand	9190.79
13	Karnataka	6082.81
14	Kerala	1872.25
15	Madhya Pradesh	24983.35
16	Maharashtra	9236.22
17	Manipur	4535.20
18	Meghalaya	2830.74
19	Mizoram	2474.97
20	Nagaland	1441.01
21	Odisha	24612.71
22	Puducherry	36.65
23	Punjab	3791.51
24	Rajasthan	14233.08
25	Sikkim	2308.20
26	Tamil Nadu	6497.62
27	Tripura	3511.89
28	Telangana	1763.08
29	Uttar Pradesh	21958.62
30	Uttarakhand	9319.82
31	West Bengal	12627.34
32	Ladakh	374.91
Total		265155.00
